

M/s Ashok Leyland Finance Ltd Vs Deepak Kushwaha

Court: National Consumer Disputes Redressal Commission

Date of Decision: Nov. 18, 2024

Hon'ble Judges: A. P. Sahi, President Member; Bharatkumar Pandya, Member

Bench: Division Bench

Advocate: Jyoti Nayak

Final Decision: Dismissed

Judgement